

SC No. 844/19
FIR No. 67/19
PS: DBG Road
State Vs. Mohd. Zahid Qureshi

25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.

None for accused.

Put up for PE on 26.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
25.08.2020

SC No. 733/19
FIR No. 495/18
PS: Karol Bagh
State Vs. Rishab

25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.

None for accused.

Put up for PE on 26.10.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
25.08.2020


SC No. 28809/16
FIR No. 93/11
PS: EOW
State Vs. Kanta Prasad @ Kanta Pal

25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.
Sh. Neeraj Grover, Ld. Counsel for accused.

Put up for PE on 22.10.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
25.08.2020

SC No. 912/19
FIR No. 191/11
PS: Civil Lines
State Vs. Deepak


25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.

None for accused.

Put up for PE on 26.10.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
25.08.2020

CR. Rev. No. 751/19
Ravi Kumar Vs. State

25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for revisionist.

Sh. Virender Singh, Ld. APP for State/respondent.

Put up on 21.09.2020.



(Charu Aggarwal)ASJ-02,
Central, THC, Delhi
25.08.2020

SC No. 11/20
FIR No. 378/17
State Vs. Pramod Kumar

25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.

None for accused.

Put up on 21.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
25.08.2020

CR. Rev. No. 777/19
Vikas Vs. State of NCT

25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Ld. Counsel for revisionist.

Sh. Virender Singh, Ld. APP for State/respondent.

Put up on 21.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
25.08.2020

SC No. 28298/16
FIR No. 388/11
PS: Burari
State Vs. Mehrajudeen @ Moni

25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.

None for accused.

Put up for PE on 22.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
25.08.2020



SC No. 157/18
FIR No. 422/16
PS: Pahar Ganj
State Vs. Sachin

25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.

None for accused.

Put up for PE on 26.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
25.08.2020

SC No. 82/20
FIR No. 35/18
PS: Prasad Nagar
State Vs. Dharamve @ Buntty @ Boxer

25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.

None for accused.

Put up for arguments on charge, on 05.10.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
25.08.2020

CC No. 1433/19
Sanjay Kumar Vs. Ajay Bhardwaj

25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None.

Put up on 22.09.2020.



(Charu Aggarwal)
SJ-02, Central, THC, Delhi
25.08.2020

SC No. 147/18
FIR No. 125/14
PS: Maurice Nagar
State Vs. Rakesh Kumar Mishra


25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.

Sh. Dilip Kumar Dubey, Ld. Counsel for accused.

Put up for arguments on 27.08.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
25.08.2020

SC No. 116/18
FIR No. 217/17
PS: Prasad Nagar
State Vs. Parul

25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.

None for accused.

Accused is directed to file written arguments on or before next date.

Put up for filing of written argument, if any/final arguments, on 21.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
25.08.2020

SC No. 27738/16
FIR No. 45/09
PS: Anand Parbat
State Vs. Gopal Singh @ Gopali

25.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.
Sh. Vineet Jain, Ld. Counsel for accused.

Written arguments already filed by the accused. Ld. Counsel for accused seeks time to address oral arguments.

At request of counsel for accused, put up for oral submission, if any, on 29.08.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
25.08.2020